

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRL.MP.NO.7990/2014 IN CRIMINAL APPEAL NO. 61 OF 2007

SASI ENTERPRISES

Appellant (s)

VERSUS

ASSISTANT COMMISSIONER OF INCOME TAX

Respondent(s)

(With appln. for extension of time and office report)

Date: 11/04/2014 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Appellant(s)

Mr.Mukesh Giri, Sr.Adv.
Mr. Pranab Kumar Mullick,Adv.
Ms.Soma Mullick, Adv.

Mr.Gaurav Agrawal, Adv.

For Respondent(s)

Mr. Sidharth Luthra, ASG
Mr.Radha Krishnan, Sr.Adv.
Ms. Gargi Khanna, Adv.
Mr. Pranay Aggarwal, Adv.
Mr. Arijit Prasad, Adv.
Mr.Rahul Kaushik, Adv.
Mr. D.L. Chidanand, Adv.
Mr. Rajat Mathur, Adv.
Mr. B.V. Balaram Das,Adv.

UPON hearing counsel the Court made the following
O R D E R

List on 15th April, 2014.

(Usha Bhardwaj)
A.R.-cum-P.S.)

[Renuka Sadana]
Court Master